



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-064/NCLAT/CHN BEN/2026

Dated: 26<sup>th</sup> May 2026

**NOTICE**

**Ref:** F.No. 012-061/NCLAT/CHN BEN/2026 dated 22/05/2026

Please take notice that the next date of hearing in the following matter of Chennai Bench, notified earlier vide reference cited, is **27.07.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 285/2022  <b>Part Heard</b>	IDBI Trusteeship Services Limited Vs Ozone Urbana Infra Developers Pvt Ltd	Mr. Edward James	Mr. Perikal K Arjun

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)